

Seventeenth Loksabha

pan>

Title: Introduction of the Constitution (Amendment) Bill, 2019 (Amendment of Article 16).

SHRI P. P. CHAUDHARY (PALI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON : The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI P. P. CHAUDHARY : Sir, I introduce the Bill.